

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

120

C.P. 203/2007  
C.A.184/2015  
C.A.41/2010

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Ramesh Kumar Agarwal & Ors.-Vs-R. Piyarelall International Pvt. Ltd. & Ors.		
Under Section	634A		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ratmanka Banerji, Sr Adv  
Anumoy Basu, Adv

Respondent  
in CA 184/2015  
27/8/18

1. MR. JISHNU CHOWDHURY, Adv
2. MR. SAUMABHO GHOSE, Adv
3. MR. RATUL DAS, Adv
4. MR. A. AGARWALLA, Adv
5. MISS. F. NASIM, Adv.

CA 184/15  
Applicant.  
CA 41/2010.  
Resp. 6-9

F. Nasim  
27/8

ORDER

Ld. Counsel for the applicant and the respondent in CA 184/2015 and for Respondent in CA 41/2010 is present.

Ld. Counsel appearing on both sides jointly submits for make over the CP for joint consideration with CP 202/2007 and CP 204/2007 to Bench-II. As both parties

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agreed and since CP 202/2017 is earlier one is pending before Bench-II and the subject matter is similar to the CP, prayer is allowed. The Registry is directed to make over CP 203/2007 to Bench-II. Parties are directed to appear before Bench-II on 11/10/2018.

Sd

(Jinan K.R.)  
Member (J)